

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.106/2010

Dated: 7th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

GRIDCO **....Appellant(s)**

Versus

O.E.R.C. & Ors. **... Respondent(s)**

Counsel for the Appellant(s): Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
and Mr. Hasan Murtaza for R-2.

Order

At the request of the learned counsel for the Appellant, post the matter for hearing on **15th December, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak